

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 4615
TO BE ANSWERED ON-21/08/2025

PROGRESS UNDER PM-JUGA

4615. SHRI KESINENI SIVANATH:

SHRI G LAKSHMINARAYANA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has any plans to increase the number of villages under the Pradhan Mantri Janjatiya Gram Abhiyan (PM-JUGA), if so, the details thereof and if not, the reasons therefor;
- (b) the details of the communities in Andhra Pradesh, especially the Valmiki Boya community currently requesting recognition as Scheduled Tribes (STs) and the estimated number of people to be benefitted under PM-JUGA upon such recognition; and
- (c) the steps being taken to ensure timely and effective implementation of PM-JUGA in the State, particularly for under-represented or unrecognized tribal communities?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a): The “Dharti Aaba Janjatiya Gram Utkarsh Abhiyan” aims for the holistic development of tribal communities and villages, focusing on those in Aspirational blocks with ST populations of 50 or more, and villages with at least 500 people and 50% ST population—covering around 63,643 villages. Over five years (2024-25 to 2028-29), the program will reach 549 districts and 2,911 blocks across tribal-dominated areas in 26 States and 4 UTs. Presently, Government has no plan to increase the number of villages under DAJGUA.

(b): The State Government of Andhra Pradesh has reported that as per the study done by TCR&TI in 2017 (Dr. PD Satya Pal Kumar, 2017), the Valmiki Boya associations gave an estimated figure of 25,80,000. The State of Andhra Pradesh has submitted proposals to Government of India to recognize the Valmiki Boya community as Scheduled Tribes. The Office of Registrar General of India (ORGI) didn't support the proposal submitted by the State.

(c): Ministry is conducting coordination meetings with line departments and state/UT governments under “Dharti Aaba Janjatiya Gram Utkarsh Abhiyan” (DAJGUA) for gap filling and to monitor the progress sanctioned under DAJGUA.
